## National Company Law Tribunal

## Allahabad Bench

CPNO.(13) 25/A40/2017

IA NO. 60/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.11.2017** 

NAME OF THE COMPANY: JODPL PV& Lfel

SECTION OF THE COMPANIES ACT/I & B CODE:

SI. NO.	Name	_ De:	signation	R	epresentation	Signature
1. Ms.	GUNJAN JI	ADWANI	Abv	7	For RP	
	SIDDHANT		ADV.	J		X wife an'
3. MR.	ROHAN	GUPTA	ADV.		For GSPC	2han-
						70.0

## CP No.(IB) 25/ALD/2017 With IA 60/2017

Sh. Siddhant Kant alongwith Ms. Gunjan Jadwani, Advocates for RP. Sh. Rohan Gupta, Advocate for GSPC.

Pursuant to an order dated 20.11.2017, the RP has submitted addl. Affidavit which is taken on record the supplementary argument from both sides are heard. The order is reserved.

List the matter on 24.11.2017.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Miemoc.